

Santosh

***IN THE HIGH COURT OF BOMBAY AT GOA***

***LD-VC-OCW-202-2020***

Vernekar Petroleum Transport. .... Applicant.

**Versus**

Hindustan Petroleum Corporation Limited. .... Respondents.

Mr. Nilesh Amonkar, Advocate for the Applicant.

***Coram : M.S. Sonak, J.***

***Dated : 17<sup>th</sup> December, 2020***

**P.C.:-**

Heard Mr. Nilesh Amonkar for the Applicant.

2. Issue notice to the Respondent, returnable on 14/01/2021.
3. In addition to the usual mode of service, private service is permitted.
4. If the Respondents wish to oppose the appointment of arbitrator, they may file a reply on or before 11/01/2021, by serving an advance copy upon the Applicant.
5. S.O. to 14/01/2021.

***M.S. Sonak, J.***